

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/683/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 23rd January, 2023.

Sub:- **Restricted holiday.**

Ref:- Letter No.FCK3/2/14/PJ/8/23, dtd. 19.01.2023

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 27.01.2023**, as prayed for. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati and in his absence the Principal Judge, Family Court No. II, Kamrup(M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-17/2004/684-685-686/dated , 23-01-2023

Copy to.

1. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati.
2. The Principal Judge, Family Court No. II, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rols